

Name of the Corporate Debtor: GARVIT INNOVATIVE PROMOTERS LIMITED Date of Commencement of Liquidation: 15-10-2025; List of Stakeholders as on Date: 15-11-2025; Name of IP: Mr. Nirmal Kumar Bhesoni; Process Number: 1; Last 5 digit of registration number: 10016

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	58311823	1	58311823				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1505602273					1505602273	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	808260033	1	808260033				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2985	1807257899	1805	738643476			1068614423	<a href="#">Annexure 9</a>
Total		2988	4179432028	1807	1605215332	0		2574216696	